## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal 2055/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2016

NAME OF THE PARTIES:

Mr. Narendra Kumar Dhoot

V/s.

M/s. Premier Limited

SECTION OF THE COMPANIES ACT: 58A(9) of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

10. Adv Ankitlohia

a/w Adv Dhanyashree

Jadejen and Adv

omkar Bade ilb

Desai & Diwanji

Adv. for mls. Premier

Ltd.

2. M. S. BHBADWH ACW for Rioc.

2. M. S. BHBADWH ACW for Rioc.

2. V. P. VERMA Hav. for

applicant

## Order Company Appeal No. 2055/58A(9)/CLB/MB/MAH/2013

At request of the parties, list this matter for hearing on 19.1.2017

sd/-PRAKASH KI

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)